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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 57/NCLT/AHM/2017 (New)  
Gujarat High Court CP No. 530 /2017 with CA No. 495/2016 (Old)

Coram:

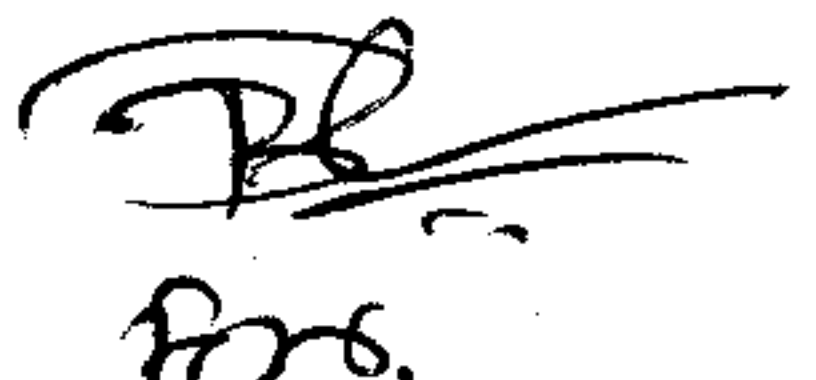
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: QX KPO Services Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NAVIN K PAHWA	ADV.	PETITIONER	 for NAVIN K PAHWA
2.	PRITESH L PARIKH	ADV	OL	Pritesh L Parikh

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official Liquidator.

Affidavit of publication and service of notices on statutory authorities filed.

Affidavit of service of notice to equity shareholders and creditors.

Representation of Official Liquidator received.

Office of Regional director requested two weeks' time to file representation.

List the matter on 12.07.2017.

 31.5.17  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 31st day of May, 2017.